

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

49. C.P.060/00207/2015 IN
O.A. No.060/01047/2014

(BALDEV SINGH & ORS. VS. UOI & ORS.)

04.01.2016

Present: Sh. K. B. Sharma, counsel for the applicants.

1. Counsel for the applicants seeks permission to withdraw the instant C.P. with liberty to the applicants to file application for execution of the order of the Tribunal.
2. Accordingly, the instant Contempt Petition is dismissed as withdrawn, with liberty aforesaid.

Rs.
(RAJWANT SANDHU)
MEMBER (A)

LM
(JUSTICE L.N. MITTAL)
MEMBER (J)

'KR'